

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 1983-2032  
/Genl./Circulation/West/THC/2025

Dated, Delhi the 18/1/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State of NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 1445-1457/R.R (Sessions)/South/Saket/2024 Dated 15.01.2025 along with its enclosure i.e. Mark 'A' (Record of 337 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2012 & 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 03.01.2025 to 10.01.2025 for weeding out) Bearing Diary No. 740 Dated 16.01.2025 received, on the subject cited above, from Ms. Neha, I.d. Additional Sessions Judge (SFTC)/I.d. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 337 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2012 & 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 03.01.2025 to 10.01.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 337 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2012 & 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 03.01.2025 to 10.01.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the I.d. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi with the request to download Mark 'A' (Record of 337 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2012 & 2013 are identified by Record Room (Sessions), South District during the period w.e.f. 03.01.2025 to 10.01.2025 for weeding out) from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvidha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta)

District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

03  
18/1/25

Gen

No. 1445-1457 /R.R (Sessions)/South/Saket/2024

Dated: 15/01/25

To,

The Ld. Principal District & Sessions Judges,  
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East  
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

740  
18/1/25

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in  
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of  
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 337 cases in which all Criminal Appeals/Revisions, Complaint  
Cases of Electricity Act for the year, 2012 & 2013 in Record Room (Sessions), South District, identified  
during the period w.e.f. 03.01.2025 to 10.01.2025, have to be weeded out. A list of these files is placed at  
Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the  
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts  
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to  
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the  
same to the courts of their district and confirmation be also sent to Record Room Sessions through  
official e-mail id of [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) within 15 days. If reply not received at the stipulated time, it  
will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South  
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NEHA)

Addl. Sessions Judge (SFTC)  
Officer-In-Charge, Record Rooms,  
South District, Saket Courts complex,  
New Delhi.

Encl. : Mark-'A'.

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P D & S J (West)  
17/01/25

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OD DECISION	DECIDED AS	GOSHWARA NO.	MARK 'A' COURT NAME
1.	R0191312012	CA NO 04/12	SUMIT MITTAL VS STATE	31.10.2012	SET ASIDE	2394/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
2.	R0191322012	CA NO 02/12	SUMIT MITTAL VS STATE	31.10.2012	SET ASIDE	2395/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
3.	R0274952012	CR NO 10/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2396/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
4.	R0274932012	CR NO 08/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2397/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
5.	R0274942012	CR NO 09/12	MADHUR MITTAL VS STATE	31.10.2012	SET ASIDE	2398/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
6.	NA	CR NO 11/11	NASEEM AHMED VS AMRINDER SINGH	29.11.2012	WITHDRAW	2399/F/2012	SH.GULSHAN KUMAR/ASJ,SOUTH
7.	NA	CR NO 27/11	YOGENDRA JOHN VS RITA KUMARI	18.01.2012	ALLOWED	2400/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
8.	NA	CR NO 45/11	JAY PRAKASH VS STATE	24.01.2012	DISPOSED	2401/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
9.	NA	CR NO 72/11	RAM CHANDER VS KAMLA	31.01.2012	WITHDRAW	2403/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
10.	R0310842009	CR NO 79/11	SARITA AGGARWAL VS NUPUR AGGARWAL	04.02.2012	DISMISSED	2404/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
11.	NA	CR NO 80/11	AARTI AGARWAL VS NUPUR AGGARWAL	04.02.2012	DISPOSED OFF	2405/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
12.	NA	CR NO 90/12	MOHARRAM ALI VS STATE	19.03.2012	WITHDRAW	2406/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
13.	NA	CR NO 33/11	MANJEET KAUR VS KULWANT SINGH	30.03.2012	DISPOSED OFF	2407/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST
14.	NA	CR NO 35/11	PARAAMJIT SINGH VS KAKIS OVERSEAS PVT. LTD	30.03.2012	DISPOSED OFF	2408/F/2012	MS. RAJ RANI MITTRA,ASJ-03 SOUTH EAST

15.	NA	CA NO 17/11	VINOD KUMAR VS STATE	28.04.2012	DISPOSED OFF	2409/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
16.	NA	CR NO 81/11	PARMINDER VS BHARTI	30.04.2012	DISPOSED OFF	2410/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
17.	NA	CA NO 70/11	SUMAN SARKAR VS STATE	05.05.2012	DISPOSED OFF	2411/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
18.	NA	CA NO 39/11	SHEESH PAL VS STATE	10.05.2012	DISPOSED OFF	2412/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
19.	NA	CA NO 81/11	GYATRI DEVI VS STATE	14.05.2012	DISPOSED OFF	2413/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
20.	NA	CA NO 91/12	MOHARRAM ALI VS STATE	15.05.2012	DISPOSED OFF	2414/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
21.	NA	CA NO 50/11	ANIL MEHRA VS NALINI MEHRA	15.05.2012	DISPOSED OFF	2415/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
22.	NA	CA NO 88/11	KAVITA RANI VS AMIT KUMAR	22.05.2012	DISPOSED OFF	2416/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
23.	NA	CR NO 58/11	V N NANGIA VS STATE	05.06.2012	DISPOSED OFF	2417/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
24.	NA	CA NO 14/11	SUNIL VS STATE	24.08.2012	DISPOSED OFF	2418/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
25.	NA	CA NO 13/11	PIHREY SINGH VS STATE	24.08.2012	DISPOSED OFF	2419/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
26.	NA	CA NO 60/11	ARUN CHAUDHARY VS STATE	25.08.2012	DISPOSED OFF	2420/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
27.	NA	CA NO 35/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2421/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
28.	NA	CA NO 32/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2422/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
29.	NA	CA NO 36/11	VIRENDER SYAL VS NARESH KAPOOR	06.09.2012	AQUITTED	2423/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST
30.	NA	CA NO 73/11	MITHLESH VS RAJODMAL	01.10.2012	DISMISSED	2424/F/2012	MS. RAJ RANI MITTRA, ASJ-03 SOUTH EAST



31.	R0277012012	CR NO. 198/2012	SACHIN VS STATE	06.11.2012	ALLOWED	1997/F/2012	SH. AJAY KUMAR JAIN/ASJ/SE
32.	R0102802011	CR NO. 154/2012	TEJ PAL SINGH VS JASMINE CHADHA	14.12.2012	DISMISSED	2013/F/2012	SH. AJAY KUMAR JAIN/ASJ/SE
33.	R0074772011	CR NO. 16/11	CHANDER KALA VS JAI KISHAN	29.02.2012	DISPOSED OFF	2386/F/2012	MS. R. KIRAN NATH/ASJ/SOUTH
34.	R0303692009	CR NO. 1029/06	BSES RAJDHANI LTD. V/S PUSHPA SHARMA	10.01.2012	CONVICTED	2429/F/2012	SH. RAKESH TIWARI ASJ SOUTH EAST
35.	R0035812011	CR NO.54/11	VISHNU KUMAR SUREKA VS STATE	22.11.2012	DISPOSED OFF	2425/F/2012	MS. RAJ RANI MITRA ASJ-03 SOUTH EAST
36.	NA	CA NO.18/11	PRASHANT JPRASHAR V/S SHWETA MISHRA AND ANOTHERS	08.10.2012	WITHDRAW	2427/F/2012	SH. GULSHAN KUMAR ASJ-01 SOUTH EAST
37.	R0186742011	CR NO.15/11	RAM HARI SHARMA	05.10.2012	DISMISSED	2428/F/2012	SH. GULSHAN KUMAR ASJ-01 SOUTH EAST
38.	R0933062008	CC NO.171/08	BSES RAJDHANI POWER LTD VS KALAWATI & ETC.	21.02.2012	CONVICTED	2430/F/2012	SH. RAKESH TIWARI ASJ SOUTH EAST
39.	R0162392011	CA NO.53/11	LILLY KUTTY V/S STATE & ORS	05.09.2012	ALLOWED	2433/F/2012	SH. ATUL KUMAR GARG ASJ SOUTH-04
40.	R0244082012	CR.NO.37/12	BIHARAT KUMAR V/S STATE	03.01.2013	ALLOWED	01/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
41.	R0118692010	CR NO.06/10	STATE VS INDER JEET & ORS	04.01.2013	DISMISSED	02/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
42.	R0280562012	CR NO.46/12	RAMAN VOHRA VS RAJIV PAUL	05.01.2013	DISMISSED	03/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
43.	R0228062012	CA NO.18/12	SMT. SHEENA SINGH VS KARAMJIT SINGH & ORS	15.01.2013	DISMISSED	05/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
44.	R0291472011	CR NO.53/11	RAJ KUMAR VS VIJAY PAL & ORS	16.01.2013	DISMISSED	06/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH
45.	R0204582012	CR NO.26/12	SANAJY KUMAR VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	07/F/2013	SH. RAJEEV BANSAL ASJ-03 SOUTH

46.	R0197402012	CR NO.24/12	REENA GAMBHIR VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	08/F/2012	SH.RAJEEV BANSAL ASJ-03 SOUTH
47.	R0197392012	CR NO.23/12	KARAN VS KALESHWAR INFRASTRUCTURE PVT LTD.	17.01.2013	ALLOWED	09/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
48.	R01197362012	CR NO 22/12	SANJAY VS SURENDER KALRA	23.01.2013	ALLOWED	10/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
49.	R0314662012	CR NO.59/12	LAXMI SINGH VS STATE	28.1.2013	DISMISSED	11/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
50.	R0194082012	CA NO.16/12	SATAE VS SYAMBIK & ORS	29.01.2013	DISMISSED	12/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
51.	R0261782012	CR NO.40/12	DINESH TANWAR VS STATE & ORS	30.01.2013	DISMISSED	13/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
52.	R0235622012	CR NO. 32/12	JITENDER MALHOTRA VS ASHISH DUTTA	01.02.2013	SET SIDE	14/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
53.	R0029462013	CR NO.05/13	SATBIR SINGH VS STATE	06.02.2013	ALLOWED	16/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
54.	R0271292012	CR NO.43/13	STATE VS KUMAR SAUMITRA & ORS	11.2.2013	ALLOWED	17/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
55.	R0120412012	CR NO.10/12	SMT.BHUPENDER KAUR & ORS STATE & ORS	12.02.2013	ALLOWED	18/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
56.	R0230872012	CR NO30/12	ANIL YADAV & ORS STATE & ORS	16.02.2013	DISMISSED	20/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
57.	R0325902012	CR NO 01/13	VINOD KUMAR VS STATE	16.02.2013	DISMISSED	21/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
58.	R0140012012	CR NO 17/13	RAHUL SETHI VS ANJU PANWAR	18.02.2013	DISMISSED	22/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
59.	R0140002012	CR NO 18/12	RAHUL SETHI VS ANJU PANWAR	18.02.2013	DISMISSED	23/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
60.	R0275212010	CR NO 12/10	ANKITA VS UDIPT MISHRA	19.02.2013	WITHDRAWN	24/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
61.	R0293592012	CR NO.50/12	INDERJEET SINGH VS STATE & ORS	20.02.2013	DISMISSED	25/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH

62.	R0032362013	CR NO 07/13	ASHA VS HANSRAJ & ORS	27.02.2013	WITHDRAWN	26/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH
63.	NA	R.T.I APEAL NO.12/12	KARAM PAL SINGH VS P.LO SAKET	30.01.2013	DISMISSED	27/F/2013	SH.YOGESH KUMAR KHANNA ASJ SPECIAL FAST COURT SOUTH
64.	R0297502012	CR NO.59/12	NISHANT VS STATE	04.01.2013	SET ASIDE	29/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
65.	R0293582012	CR NO.58/12	JITENDER SINGH BISHT V/S STATE	07.01.2013	SET ASIDE	30/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
66.	NA	CR NO. 52/12	VIRENDER KUMAR VS STATE	08.01.2013	DISMISSED	31/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
67.	R0196312012	CA NO.52/12	COL.PRAHALAD RANA VS RAJU	14.01.2013	PROVATION	32/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
68.	R0080802012	CA NO.10/12	RANA R. TIWARI VS STATE	15.01.2013	SET ASIDE	33/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
69.	R0266582012	CR NO.57/12	RIPPAN PANDEY VS STATE	15.01.2013	DISMISSED	34/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
70.	NA	CA NO.79/12	RAJESH ARORA VS PRIYANKA CHOUDHARY	17.01.2013	ALLOWED	35/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
71.	R0041002012	CA NO.08/12	INDER MOHAN TIWARI VS KAVITA TIWARI	19.01.2013	DISMISSED	36/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
72.	R0033142012	CA NO. 01/12	INDER MOHAN TIWARI VS KAVITA TIWARI	19.01.2013	DISMISSED	37/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
73.	R0302512012	CR.NO.06/13	SUNIL KUMAR VS STATE	30.01.2013	SET ASIDE	38/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
74.	R0005912013	CR NO.05/13	R.RANGANATHAN VELURA VS STATE	31.01.2013	ALLOWED	39/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
75.	R0301082012	CR NO.61/12	RAKESH SHARMA VS STATE	08.02.2013	DISMISSED	42/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
76.	R0022362013	CR NO.10/13	UMESH PANSARI VS SUNIL DUTT	16.02.2013	DISMISSED	43/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
77.	R00230/2013	CR NO.15/12	MD.RABI-UL HAQUE VS PREM PRAKASH JUNEJA	20.02.2013	DISMISSED	44/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02

78.	R0028232013	CR .NO.61/12	INDERJEET BANERJEE VS STATE	20.02.2013	DISMISSED	45/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
79.	R0323732012	CA NO.81/12	MD. MURSLIN VS STATE	27.02.2013	DISMISSED	46/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
80.	R0204602012	CR NO.42/12	DEEPAK VS ADESH KUMAR BANSAL	27.02.2013	DISMISSED	47/F/2013	SH.RAJENDER KUMAR SHASHTRI ASJ-02
81.	R0264202012	CR NO.334/12	AMIT SINGH VS STATE & ORS.	02.01.2013	DISPOSED OFF	48/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
82.	R0297342012	CA NO. 233/12	KALI BAI VS STATE	02.01.2013	DISPOSED OFF	49/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
83.	R0009852012	CR NO.10/12	SANJAY@ SANJU VS STATE	02.01.2013	ALLOWED	50/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
84.	R0323752012	CR NO.06/13	RADLEY METAL PRODUCTS PVT LTD.& ORS. VS STATE & ANR.	04.01.2013	DISPOSED OFF	66/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
85.	R0291302012	CR.NO.363/12	RADLEY METAL PRODUCTS PVT LTD VS STATE & ANR	04.01.2013	DISPOSED OFF	67/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
86.	R0268262012	CA NO. 199/12	VIPIN DASS VS STATE	02.01.2013	DISPOSED OFF	55/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
87.	R0268292012	CA NO.200/12	JAHAGIR ALAM VS STATE	02.01.2013	DISPOSED OFF	56/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
88.	R0315572012	CR NO.241/12	RULA NATH VS STATE	03.01.2013	DISPOSED OFF	57/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
89.	R0054792012	CA NO.53/12	BABU KUMAR & ORS VS SMT.NAGINA	03.01.2013	DISMISSED	58/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
90.	R0225472012	CR NO.290/12	PREETI SETIA VS RAJNI CHAWLA	03.01.2013	ALLOWED	59/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
91.	R0000312013	CA NO.04/13	RAKESH KUMAR SHARMA VS STATE & ANR	03.01.2013	DISPOSED OFF	63/F/2013	SH. R. K. GAUBA DJ & ASJ-1/C/SOUTH
92.	R0000242013	CA NO 03/13	DILIP SINGH VS AMAR MALIK	03.01.2013	DISPOSED OFF	64/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
93.	R0268282012	CA NO 198/12	BHAGIRATHI VS STATE	02.01.2013	DISPOSED OFF	53/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

94.	R0268272012	CA NO 192/12	SUMMI (PINKI) VS STATE	02.01.2013	DISPOSED OFF	54/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
95.	R0009842012	CA NO 11/12	RAGHU VS STATE	02.01.2013	ALLOWED	51/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
96.	R0009832012	CA NO 12/12	ANIL VS STATE	02.01.2013	ALLOWED	52/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
97.	R0291312012	CR NO 364/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	68/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
98.	R0291362012	CR NO 365/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	69/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
99.	R0291352012	CR NO 366/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	70/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
100.	R0291272012	CR NO 367/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	71/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
101.	R0271062012	CR NO 338/12	MOHINDER SINGH VS RAMESH	04.01.2013	ALLOWED	65/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
102.	R0291332012	CR NO 368/12	M/S RADLEY METAL PRODUCTS PVT LTD VS STATE	04.01.2013	DISPOSED OFF	72/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
103.	R0192652012	CA NO 132/12	SANJEEV DUTTA VS SHALLU DAITA	04.01.2013	DISPOSED OFF	73/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
104.	R0322562012	CR NO 02/13	DEEPAK KANOJIYA VS JYOTI KANOJIA	04.01.2013	DISMISSED	74/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
105.	R0002252013	CR NO 08/13	ABHAY CHANDRA VS MCD	05.01.2013	DISPOSED OFF	75/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
106.	R0002032013	CA NO 10/13	MS. DAYAWATI SANGWAN VS SH. DIHARMENDER SANGWAN	05.01.2013	DISMISSED	76/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
107.	R0002262013	CR NO 07/13	SHRI AKHIL BHARGAVA VS SMT LALTI GUPTA	05.01.2013	DISPOSED OFF	77/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
108.	R0298972012	CA NO 234/12	RAVI VS STATE	07.01.2013	DISPOSED OFF	78/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
109.	R0271092012	CA NO 207/12	ARVIND VS STATE	07.01.2013	DISPOSED OFF	79/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

110.	R0308092012	CA NO 238/12	SHANKER VS STATE	07.01.2013	DISPOSED OFF	80/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
111.	R0305002012	CA NO 235/12	KARAN TIWARI VS STATE	07.01.2013	DISPOSED OFF	81/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
112.	R0281922012	CR NO 355/12	SH. NANAK GUPTA VS STATE	07.01.2013	DISPOSED OFF	82/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
113.	R0321292012	CR NO 01/13	H M INFORMATICS VS CAIMOSS RETAIL LDT	04.01.2013	DISMISSED	83/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
114.	R0286662012	CA NO 223/12	SANJAY KUMAR VS STATE	07.01.2013	DISPOSED OFF	84/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
115.	R0277712012	CA NO 212/12	HARENDER SINGH VS STATE	07.01.2013	DISPOSED OFF	85/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
116.	R0160992012	CA NO 115/12	BABY LISA RAJ VS RAJESH SHARMA	07.01.2013	DISPOSED OFF	86/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
117.	R0272752012	CR NO 340/12	M/S ADITYA BIRLA INSULATORS VS STATE	08.01.2013	DISMISSED	87/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
118.	R0285732012	CR NO 361/12	M/S GODREJ & BOYCE MFG. CO. LTD VS STATE	08.01.2013	DISPOSED OFF	88/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
119.	R0325922012	CA NO 08/13	LT.COL. (RETD.) SARVADAMAN SINGH OBEROI VS SH. JUSTICE SANJAY KISHAN KAUL	08.01.2013	DISMISSED	89/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
120.	R0004592013	TP(CRL) NO 01/13	ISHAQUE KHAN VS RAJEEV AGGARWAL	08.01.2013	DISPOSED OFF	90/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
121.	R0088542012	CA NO 80/12	DAANVIR VS STATE	08.01.2013	DISPOSED OFF	91/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
122.	R0004552013	CR NO 15/13	MOHD. RAIS VS STATE	08.01.2013	DISPOSED OFF	92/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
123.	R0004562013	CR NO 16/13	MOHD. RAIS VS STATE	08.01.2013	DISPOSED OFF	93/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
124.	R0004502013	CR NO 09/13	POONAM KAUSHIK VS STATE	09.01.2013	DISMISSED	94/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
125.	R0003522013	CR NO 17/13	MMTC LTD. VS M/S JAY KEY	09.01.2013	DISPOSED OFF	95/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

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126.	R0072622012	CA NO 74/12	RAJESH RAM VS MS. AARTI DEVI	09.01.2013	DISPOSED OFF	96/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
127.	R0000082013	CA NO 07/13	RAVINDER SINGH VS SMT. MEGHNA SINGH	10.01.2013	DISMISSED	97/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
128.	R0295652012	CR NO 370/12	ROHIT DHAWAN VS ADVANTURE ADVERTISING & MARKETING	10.01.2013	DISPOSED OFF	98/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
129.	R0233422012	CA NO 150/12	PANKAJ SINGH @ MANGRU VS STATE	10.01.2013	DISPOSED OFF	99/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
130.	R0277602012	CR NO 347/12	MR. SANJAY SOLANKI VS IMAGE INTERIORS	10.01.2013	ALLOWED	100/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
131.	NA	M NO 02/13	THREE ACES LOGISTICS PVT. LTD VS RENU MAHAJAN	10.01.2013	WITHDRAW	101/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
132.	NA	CR NO 378/12	RAMESH CHAND GUPTA VS SUNITA	11.01.2013	ALLOWED	102/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
133.	NA	CR NO 379/12	SHYAM SUNDER @ SANJAY VS SMT. SUNITA	11.01.2013	DISPOSED OFF	103/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
134.	R0282592012	CA NO 218/12	SII. SATYA BHAN SHARMA VS MS. KAMLESH KUMARI	11.01.2013	DISPOSED OFF	104/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
135.	R0282602012	CA NO 219/12	SII. SATYA BHAN SHARMA VS MS. KAMLESH KUMARI	11.01.2013	DISPOSED OFF	105/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
136.	R0008222013	TP(CRL) NO 02/13	STATE VS NANHE	11.01.2013	WITHDRAW	106/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
137.	R0266192012	CR NO 333/12	SII. BIKAS MISHRA VS STATE	11.01.2013	DISPOSED OFF	107/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
138.	R0204572012	CR NO 262/12	RAM SHANKER GUPTA VS RAM BABU GUPTA	11.01.2013	DISMISSED	108/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
139.	R0009052013	TP(CRL) NO 03/13	AMRIK SINGH VS STATE	14.01.2013	WITHDRAW	109/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
140.	R0279432012	CR NO 350/12	MANJEET SINGH VS SHO (PS; K.M. PUR)	04.01.2013	DISMISSED	110/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
141.	R0284122012	CA NO 221/12	RAVINDER SINGH NAGRA VS STATE	15.01.2013	DISPOSED OFF	111/F/2013	SH.R.K. GAUBA DISTRICT JUDGE



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142.	R0297792012	CR NO 372/12	PAWAN KR. JHA VS ASHWANI KUMAR SINGH	15.01.2013	DISPOSED OFF	112/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
143.	R0308022012	CR NO 380/12	MONA @ SABNAM VS STATE	15.01.2013	DISMISSED	113/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
144.	R0044902012	CA NO 42/12	RAJESH KUMAR RAJPUT VS STATE	15.01.2013	ALLOWED	114/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
145.	R0009132013	TP(CRL) NO 04/13	STATE VS OM PRAKASH KANODIA	16.01.2013	DISPOSED OFF	115/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
146.	R0235272012	CA NO 151/12	VIVEK PRAILADAN VS STATE	16.01.2013	DISPOSED OFF	116/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
147.	R0286422012	CA NO 224/12	ANIL KHANNA VS GULAB SINGH VERMA	17.01.2013	DISPOSED OFF	117/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
148.	R0252682012	CR NO 310/12	SH SHYAM PAL VS SH. SANJAY GOYAL	17.01.2013	DISPOSED OFF	118/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
149.	R0204692012	CA NO 138/12	NILANJAN GUPTA VS STATE	07.01.2013	ALLOWED	119/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
150.	R0283152012	CR NO 357/12	PUSHKAR RAJ VS STATE	21.01.2013	ALLOWED	120/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
151.	R0063762013	CR NO 26/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	121/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
152.	R0051152013	CR NO 27/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	122/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
153.	R0051162013	CR NO 28/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	123/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
154.	R0051172013	CR NO 29/13	O.P. DHAKOLIYA VS HARVINDER SINGH	21.01.2013	DISPOSED OFF	124/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
155.	R0196892012	CR NO 252/12	RATTAN CHADHA VS STATE	22.01.2013	DISMISSED	125/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
156.	R0026572012	CA NO 22/12	SOBAN SINGH VS STATE	22.01.2013	DISPOSED OFF	126/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
157.	R0288532012	CA NO 227/12	KANWAR PAL SINGH @ KUNDAN	23.01.2013	DID	127/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

			VS STATE				/ASJ/SE
158.	R0005682013	CA NO 16/13	VINIT SHARMA VS STATE	23.01.2013	DISPOSED OFF	128/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
159.	R0255632012	CR NO 317/12	SHRI KUMAR PAL VS STATE	28.01.2013	ALLOWED	129/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
160.	NA	CR NO 36/13	SHIV CHARAN VS STATE	28.01.2013	DISPOSED OFF	131/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
161.	R0055512012	CA NO 55/12	ROHTASH VS STATE	29.01.2013	DISPOSED OFF	132/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
162.	R0024722013	CR NO 26/13	MANOJ SHARMA VS STATE	30.01.2013	DISPOSED OFF	133/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
163.	R0274682012	CA NO 211/12	SATISH KUMAR VS POONAM RANI	30.01.2013	DISPOSED OFF	134/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
164.	NA	CA NO 96/12	SUDRASHAN VS STATE	31.01.2013	ALLOWED	135/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
165.	R0018462013	CA NO 25/13	PRASHANT KUMAR SINGH VS M/S SPIRAL SYSTEMS & NETWORKING	31.01.2013	DISPOSED OFF	136/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
166.	R0228052012	CR NO 181/12	RAJEEV ARORA VS STATE	02.01.2013	DISMISSED	137/F/2013	SH AJAY KUMAR JAIN/AS/SE
167.	R0308872012	CR NO 210/12	PRADEEP KUMAR BANSAL VS STATE	09.01.2013	REMAND BACK	138/F/2013	SH AJAY KUMAR JAIN/AS/SE
168.	R0313992012	CR NO 211/12	RAMAN MISHRA VS STATE	11.01.2013	DISMISSED	139/F/2013	SH AJAY KUMAR JAIN/AS/SE
169.	R0000322013	CA NO 01/12	M/S ALLIED TECHNOLOGIES VS SANJIVINI ENTERPRISES	15.01.2013	DISMISSED ASS	140/F/2013	SH AJAY KUMAR JAIN/AS/SE
170.	R0170032012	CR NO 162/12	MEDHATITHI JHA VS JITENDER NATH SHARMA	17.01.2013	ALLOWED	141/F/2013	SH AJAY KUMAR JAIN/AS/SE
171.	R0228072012	CR NO 180/12	LA SIDDIQUIE VS MOINUDDIN ETC	17.01.2013	DISMISSED	142/F/2013	SH AJAY KUMAR JAIN/AS/SE
172.	R0293212012	CA NO 206/12	KAMINI KHANNA VS STATE	17.01.2013	ALLOWED	143/F/2013	SH AJAY KUMAR JAIN/AS/SE
173.	R0298072012	CA NO 208/12	JAGMOHAN BEHAL VS S. SEWA	24.01.2013	DISMISSED	144/F/2013	SH AJAY KUMAR JAIN/AS/SE

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174.	R0005442013	CR NO 02/13	VINOD PATEL VS KAPIL AGGARWAL	28.01.2013	ALLOWED	145/F/2013	SH AJAY KUMAR JAIN/AS/SE
175.	R0276722012	CR NO 197/12	SHIKHA MATIUR VS STATE	05.01.2013	DISPOSED OFF	146/F/2013	SH AJAY KUMAR JAIN/AS/SE
176.	R0228042012	CA NO 15/12	M/S LALLIPUT KIDSWEAR LTD. VS M/S MANDHANA INDUSTRIES LTD.	31.01.2013	DISMISSED	147/F/2013	Ms. RENU BHAI'NAGAR/ASJ,SE-01
177.	R0028072013	CR NO 39/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	148/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
178.	R0028102013	CR NO 40/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	149/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
179.	R0028082013	CR NO 41/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	150/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
180.	R0028062013	CR NO 42/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	151/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
181.	R0028092013	CR NO 43/13	PRAMBIR SINGH VS M/S TOUR LOVERS TOURISM	01.02.2013	DISPOSED OFF	152/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
182.	R0254522012	CR NO 314/12	NIRMAL ARORA VS STATE	01.02.2013	DISPOSED OFF	153/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
183.	R0186512012	CA NO 129/12	ASHWANI MARWAH VS STATE	01.02.2013	DISPOSED OFF	154/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
184.	R0029942013	TP(CRL) NO 07/13	SHALANI VS STATE	02.02.2013	DISMISSED	155/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
185.	R0254712012	CA NO 164/12	RAJIV KUMAR VS ANU KUMARI	04.02.2013	DISPOSED OFF	156/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
186.	R0250912012	CA NO 157/12	DHARAMBIR SINGH VS STATE	04.02.2013	DISPOSED OFF	157/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
187.	R0002042013	CA NO 09/13	SAROJ SAILESH JAIN VS STATE	04.02.2013	WITHDRAW	158/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
188.	R0257262012	CA NO 168/12	DR. SATYAVEER SINGH VS M/S DENTSPLY INDIA PVT. LTD.	05.02.2013	DISPOSED OFF	159/F/2013	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
189.	R0280872012	CR NO 351/12	SAURABH SINGH VS DR. AJAY	05.02.2013	ALLOWED	160/F/2013	SH.R.K. GAUBA DISTRIC JUDGE

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190.	R0306472012	CR NO 377/12	SANJAY GULATI VS STATE	06.02.2013	DISPOSED OFF	161/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
191.	R0272712012	CR NO 341/12	RAJESH KUMAR VS STATE	06.02.2013	DISPOSED OFF	162/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
192.	R0281692012	CR NO 353/12	ASHISH SABHARWAL VS DEEPA RAI	06.02.2013	ALLOWED	163/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
193.	R0305612012	CR NO 375/12	SHAHEEN AKHTAR VS AUSAF ALI BHATI	06.02.2013	DISPOSED OFF	164/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
194.	R0305602012	CR NO 376/12	SHAHEEN AKHTAR VS SHAFIQ AHMED	06.02.2013	DISPOSED OFF	165/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
195.	R0034152013	CR NO 48/13	RAJESH BERI VS GENESIS EDUCATION FOUNDATION	08.02.2013	DISPOSED OFF	166/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
196.	R0035102013	CR NO 49/13	SITU SHASTRI VS FOREMOST FACTORS LTD.	08.02.2013	DISPOSED OFF	167/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
197.	R0035112013	CR NO 50/13	SITU SHASTRI VS FOREMOST FACTORS LTD.	08.02.2013	DISPOSED OFF	168/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
198.	R0305012012	CA NO 236/12	PAWAN KUMAR VS STATE	11.02.2013	DISMISSED	169/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
199.	R0295302012	CR NO 369/12	YOGESH SHARMA VS STATE	11.02.2013	ALLOWED	170/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
200.	R0293602012	CA NO 230/12	RAJEEV SOOD VS CHITALI SOOD	12.02.2013	DISPOSED OFF	171/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
201.	R0038952013	CR NO 56/13	HARIKANT TRIPATHI VS STATE	13.02.2013	DISPOSED OFF	172/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
202.	R0038932013	CR NO 57/13	M/S SAMUDRA BIOPHARMA PVT. LTD VS M/S TECHNOLOGY DEVELOPMENT BOARD	13.02.2013	DISPOSED OFF	173/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
203.	R0038972013	CR NO 58/13	M/S SAMUDRA BIOPHARMA PVT. LTD VS M/S TECHNOLOGY DEVELOPMENT BOARD	13.02.2013	DISPOSED OFF	174/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
204.	R0350362011	CA NO 44/13	SHIV KUMAR PRASAD VS	14.02.2013	DISPOSED OFF	175/F/2013	SH.R.K. GAUBA DISTRICT JUDGE

205.	R0040452013	CR NO 59/13	PRAKASH MEENA VINOD KUMAR VS STATE	14.02.2013	DISPOSED OFF	176/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
206.	R0040462013	CR NO 60/13	SH. VINOD KUMAR VS STATE	14.02.2013	DISPOSED OFF	177/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
207.	R0028982013	CA NO 29/13	MOHD. ISLAM VS STATE	18.02.2013	ALLOWED	178/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
208.	R0267232012	CR NO 335/12	SATISH KUMAR VS STATE	18.02.2013	ALLOWED	179/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
209.	R0028972013	CA NO 28/13	CHANDRA DEVI VS STATE	18.02.2013	ALLOWED	180/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
210.	NA	TP(CRL) NO 15/13	P.D. SHARMA VS ISHAQUE KHAN	20.02.2013	DISPOSED OFF	181/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
211.	R0035182013	CR NO 53/12	PARDEEP KUMAR PARSHAR VS ONKAR PANDEY	20.02.2013	DISPOSED OFF	182/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
212.	R0270142012	CR NO 337/12	MAJ. ASHISH CHADHA (RETD) VS SHRIMATI SARBARI SEN	20.02.2013	DISPOSED OFF	183/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
213.	NA	TP(CRL) NO 08/13	OM PRAKASH VS STATE	21.02.2013	DISPOSED OFF	184/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
214.	R0051432013	CR NO 80/13	NAEEM ALI VS SHEELA SHARMA	23.02.2013	DISPOSED OFF	185/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
215.	R0176942012	CA NO 123/12	MOHD. AFTAB ALAM VS BIBI FARZANA KHATOON	25.02.2013	DID	186/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
216.	R0051612013	CR NO 81/13	KARAN SINGH PANWAR VS RENU	25.02.2013	DISPOSED OFF	187/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
217.	NA	TP(CRL) NO 09/13	STATE VS DHEERENDER KAUSHIK	26.02.2013	DISPOSED OFF	188/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
218.	NA	TP(CRL) NO 17/13	STATE VS SAHRAJ SINGH &ORS.	26.02.2013	DISPOSED OFF	189/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
219.	R0002942013	CA NO 12/13	PARMOD GUPTA VS M/S ENN. DEEP CHITS	26.02.2013	DID	190/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE
220.	R0012382013	CR NO 23/13	DEEPAK MALIK @ PATNA VS STATE	26.02.2013	ALLOWED	191/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRIC JUDGE

221.	NA	CR NO 283/12	RAMESH KUMAR VS SMT. GAYARASI	27.02.2013	DISPOSED OFF	192/F/2013	/ASJ/SE SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
222.	R0279522012	CA NO 213/12	SOMDEV GOYAL VS ARCHANA GOYAL	28.02.2013	ALLOWED	193/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
223.	R0006562013	CR NO 01/13	G.M BHATACHARYA VS STATE	04.02.2013	DISMISSED OFF	195/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
224.	R0319822012	CR NO 83/12	SHARDA RAM TRUST COMMITTEE VS STATE	04.02.2013	DISMISSED	196/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
225.	R0140122012	CA NO 30/12	STATE VS AMBIKA PRASAD	06.02.2013	DISMISSED	197/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
226.	R0332612013	CR NO 01/13	RAJ KUMAR SHARMA VS CBI	06.02.2013	DISMISSED	198/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
227.	R0309162012	CA NO 49/12	PALLAVI SIKRI VS AMIT SIKRI	18.02.2013	ALLOWED	199/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
228.	R0047692013	CR NO 10/13	RAJ KUMAR CHAUKAN VS STATE	20.02.2013	DISMISSED	200/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
229.	R0050672013	CA NO 11/13	SATNAM SINGH VS STATE	22.02.2013	DISMISSED	201/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
230.	R0040472013	CR NO 08/13	MOHD. TARIQUE VS JAFAR ALI	28.02.2013	DISMISSED	202/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
231.	R0318192012	CR NO 81/12	ASHISH SARVICES VS LAKSHMI PETOLEUM	03.01.2013	DISMISSED	203/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
232.	R031472012	CA NO 51/12	PUR NATH VS STATE	07.01.2013	DISPOSED OFF	204/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
233.	R0321482012	CA NO 50/12	SURAJ VS STATE	07.01.2013	DISPOSED OFF	205/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
234.	R0308052012	CR NO 74/12	SANJAY GAMBHIR VS STATE	07.01.2013	DISMISSED	206/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
235.	R0308052012	CR NO 75/12	SANJAY GAMBHIR VS STATE	07.01.2013	DISMISSED	207/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
236.	R0071502012	CR NO 25/12	ARUN TRIPATHI VS STATE	08.01.2013	DISMISSED	208/F/2013	SH. VINAY KUMAR

237.	R0315562012	CR NO 80/12	ANJUM ALI VS NOOR JAHAN	08.01.2013	DISMISSED	209/F/2013	KHANNA/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE
238.	R0023012012	CR NO 44/12	STATE VS SHASHI BALA	09.01.2013	DISMISSED	210/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
239.	R023012012	CR NO 08/12	ASHU CHAUDHIRI VS STATE	09.01.2013	DISMISSED	211/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
240.	R0305992012	CR NO 72/12	SAROJ VS INDERJEET	14.01.2013	DISMISSED	212/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
241.	R0272382012	CA NO 46/12	RAVI KUMAR SHARMA VS SAVINDER KUMAR	14.01.2013	DISPOSED OFF	213/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
242.	R0305992012	CR NO 70/12	CHANDERPAL VS STATE	14.01.2013	DISMISSED	214/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
243.	NA	CA NO 122/10	MANJEET KAUR VS KULWANT SINGH	14.01.2013	DISPOSED OFF	215/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
244.	R0306952012	CR NO 73/12	RAKESH SHARMA VS STATE	16.01.2013	DISMISSED	216/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
245.	R0248302012	CA NO 54/12	DEVENDER AHUJA VS STATE	16.01.2013	ALLOWED	217/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
246.	NA	CR NO 78/12	DEVENDER AHUJA VS STATE	16.01.2013	DISPOSED OFF	218/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
247.	NA	CR NO 22/12	STATE VS YUSUF	21.01.2013	DISMISSED	219/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
248.	R0317682012	CR NO 82/12	RADHA KRISHN SHARMA VS STATE	21.01.2013	DISMISSED	220/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
249.	R0102232012	CA NO 13/12	RUHI RAMANAND VS RAMANAND AMTI	22.01.2013	ALLOWED	221/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
250.	R0293172012	CR NO 65/12	PRADEEP KUMAR BANSAL VS STATE	22.01.2013	DISMISSED	222/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
251.	R0298082012	CA NO 47/12	RADHEY SHYAM TIWARI VS STATE	23.01.2013	DISPOSED OFF	223/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
252.	R0006562013	CR NO 02/13	MANOJ AGGARWAL VS STATE	23.01.2013	DISMISSED	224/F/2013	SH. VINAY KUMAR



253.	NA	CR NO 59/11	REXNORD ELECTRONICS AND CONTROL LTD. VS BASU DEV	30.01.2013	COMPOUNDED	225/F/2013	KHANNA/ASJ/SE SH. VINAY KUMAR KHANNA/ASJ/SE
254.	R0308112012	CR NO 76/12	RACHIT DANDRIYAL VS ADITI SOOD	31.01.2013	DISMISSED	226/F/2013	SH. VINAY KUMAR KHANNA/ASJ/SE
255.	R0308862012	CR NO 02/13	MANISH TALREJA VS ASHITHA TELREJA	28.01.2013	DISMISSED	227/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
256.	R0317662012	CR NO 25/13	MRS. ALPNA MEHRA VS JATIN LAMBA	01.02.2013	ALLOWED	228/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
257.	R0220762012	CR NO 08/13	AJAY KUMAR VS (1) STATE (2) MS. SANTOSHI KUMARI	11.02.2013	DISPOSED OFF	229/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
258.	R025782012	CR NO 37/13	DHARMBIR PAWAR VS STATE	12.02.2013	DISPOSED OFF	230/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
259.	R0253742012	CR NO 36/13	DESH RAJ & ORS VS STATE & ORS	12.02.2013	DISPOSED OFF	231/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
260.	R0193122012	CR NO 24/13	SMT. ASHA AGGARWAL VS STATE	20.02.2013	DISPOSED OFF	232/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
261.	R0032672013	CR NO 15/03	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	233/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
262.	R0032692013	CR NO 16/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	234/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
263.	R0032712013	CR NO 17/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	235/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
264.	R0032742013	CR NO 18/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	236/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
265.	R0032792013	CR NO 19/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	237/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
266.	R0032812013	CR NO 20/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	238/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
267.	R0032832013	CR NO 21/13	SH. K. KESHAVA RAJU VS SH ASHOK KUMAR ANEJA	06.02.2013	DISMISSED	239/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
268.	R0032852013	CR NO 22/13	SH. K. KESHAVA RAJU VS SH ASHOK	06.02.2013	DISMISSED	240/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST

KUMAR ANEJA							
269.	R0095162012	CA NO 06/13	SUBHANKAR JHA VS STATE	06.03.2013	DISMISSED	241/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
270.	R0103752012	CA NO 09/13	PAPPU VS STATE	04.03.2013	DISPOSED OFF	242/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
271.	R0295682012	CR NO 04/13	M/S BABA ELECTRICAL VS STATE	08.03.2013	DISMISSED	243/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
272.	R01730622012	CR NO 33/13	MOHD. RAFAD KHAN VS ARVIND KUMAR DHAR	15.03.2013	DISMISSED	244/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
273.	R0173052012	CR NO 34/13	MOHD RAFAT KHAN VS M/S TECHKINFO SOLUTIONS PVT. LTD	15.03.2013	DISMISSED	245/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
274.	R0231462012	CR NO 09/13	DR.(COL)SUBHASH CHANDRA TALWAR VSRAJ SINGH GAHLOT & ORS	28.03.2013	DISMISSED	247/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
275.	R0165772012	CA NO 03/2013	RAJESH VHAITURVEDI VS STATE	12.04.2013	DISMISSED	249/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
276.	R0170042012	CR NO 03/2013	LORD ELECTRONICS VS SAVITRI DEVI	25.04.2013	DISMISSED	250/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
277.	R0267362013	CR NO 38/13	M/S PACIFIC INFOTECH PVT LTD. VS MR. ARVIND KUMAR GANESH KUMAR	25.04.2013	DISPOSED OFF	251/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
278.	R0183102012	CA NO 02/13	KISHAN SINGH TOKAS VS SH. SUBEY SINGH & ORS	30.04.2013	WITHDRAW	252/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
279.	R0087152012	CR NO 30/13	RAKESH KUMAR YADAV VS STATE	02.05.2013	DISMISSED	253/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
280.	R0087152012	CR NO 29/13	SH. N.L. YADAV VS STATE & ORS	02.05.2013	ALLOWED	254/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
281.	R0103332012	CA NO 15/13	B.K. CHAKRABORTY VS SUNIL GOEL	06.05.2013	DISPOSED OFF	256/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
282.	R0270012011	CR NO 28/13	POONAM SINGH VS VIMAL KUMAR SINHA	13.05.2013	COMPROMISE	257/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
283.			HARI OM GUPTA VS M/S GODREJ				

	R0228012012	CR NO 14/13	BOYCE MANUFACTURING COMPANY LIMITED	20.05.2013	REMAND BACK	259/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
284.	R0402142010	CR NO 35/13	R.K. TRIPATHI VS GOPAL KRISHAN ETC.	28.05.2013	DISMISSED	260/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
285.	R0298122012	CR NO 40/13	MAYANK GUPTA VS STATE & ANOTHER	30.05.2013	DISPOSED OFF	261/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
286.	R0298142012	CR NO 39/13	M/S AEON AIRCONDITIONING PVT. LTD VS STATE	30.05.2013	SET ASIDE	262/F/2013	SH. M.K. NAGPAL/ASJ/SOUTH EAST
287.	R0189212006	CA NO 05/10	MUKESH KUMAR GAUR VS STATE	05.03.2013	DISMISSED	263/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
288.	R004512013	CR NO 02/13	B.S. SAINI VS STATE	06.03.2013	ALLOWED	264/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
289.	R0042522012	CR NO 10/13	SHYAM SINGH VS STATE	18.03.2013	DISMISSED	265/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
290.	R0670462006	CA NO 04/10	STATE VS MUKESH KUMAR GAUR	26.03.2013	DISPOSED OFF	266/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
291.	R0230452012	CA NO 19/12	RAJEEV NAYAR VS STATE	03.04.2013	ALLOWED	267/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
292.	R0035352013	CR NO 08/13	KESHAV VS MANISHA	15.04.2013	DISMISSED	268/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
293.	R0309132012	CR NO 58/12	OM BHARTI POOJARI VS STATE	22.04.2013	DISMISSED	269/F/2013	SH.RAJEEV BANSAL/ASJ-03,SOUTH
294.	R0057332013	CR NO 86/13	MMTC LTD. VS M/S GLITTER OVERSEAS & ORS.	01.03.2013	DISPOSED OFF	270/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
295.	R0034992013	CR NO 51/13	S.P GUPTA VS STATE	01.03.2013	DISPOSED OFF	271/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
296.	R0003182013	CR NO 14/13	SUDIHR SABHARWAL VS STATE	04.03.2013	DISPOSED OFF	272/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
297.	R0037272013	IP(CRL) NO 13/13	ANIL SHARMA VS STATE	05.03.2013	DISPOSED OFF	273/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
298.	R0006622013	CR NO 21/13	SUBHASH SAINI VS STATE	05.03.2013	DISPOSED OFF	274/F/2013	SH.R.K. GAUBA DISTRICT

							JUDGE /ASJ/SOUTH
299.	R0063742013	CR NO 31/13	SH. DHURUV TARA VS STATE	06.03.2013	ALLOWED	275/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
300.	R0070902013	CR NO 97/13	CHANDER KALA VS RAKESH	16.03.2013	DISPOSED OFF	276/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
301.	R0034782013	TP(CRL) NO 10/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	277/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
302.	R0034772013	TP(CRL) NO 11/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	278/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
303.	R0034792013	TP(CRL) NO 12/13	BUSINESS ASSOCIATES (DELHI) PVT. LTD VS UG HOTELS & RESORTS LTD.	18.03.2013	ALLOWED	279/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
304.	R0025222013	CA NO 27/13	SHIV CHARAN VS STATE	19.03.2013	DISPOSED OFF	280/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
305.	R0077422013	CA NO 66/13	YOGI SWAMI SH. SATYA PRAKASH VS STATE	22.03.2013	DISPOSED OFF	282/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
306.	R0076972013	CR NO 102/13	M/S KOTAK MAHINDRA PRIME LTD. VS STATE	22.03.2013	DISPOSED OFF	283/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
307.	R0054532013	TP(CRL) NO 16/13	KANHAIYA VS VIJAY	26.03.2013	DISPOSED OFF	284/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
308.	R0047272012	CA NO 44/12	NAMRATA VS ANIL KUMAR SAHU & ORS	01.04.2013	DISPOSED OFF	285/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
309.	R0045022013	CA NO 47/13	RISHAB BHATIA VS STATE	01.04.2013	DISPOSED OFF	286/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
310.	R0011322013	CR NO 22/13	SAROJ BALA VS MUKESH SHARMA	01.04.2013	ALLOWED	287/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
311.	R00573222013	CR NO 87/13	KALLU VS STATE	01.04.2013	DISPOSED OFF	288/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
312.	R0066162012	CA NO 70/12	TULLAN VS STATE	01.04.2013	DISPOSED OFF	289/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

313.	R0069742013	CA NO 62/13	ROHIT MISHRA VS MEEITA PANDIT	01.04.2013	DISPOSED OFF	290/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
314.	R0058572013	CR NO 89/13	M.K. KHANNA VS STATE	01.04.2013	DISPOSED OFF	291/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
315.	R02006942012	CA NO 139/12	MADAN LAL VS STATE	01.04.2012	DISPOSED OFF	292/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
316.	R0210542012	CA NO 146/12	SANTOSH KUMAR VS STATE	01.04.2013	DISPOSED OFF	293/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
317.	R0283752012	CA NO 220/12	MAHESH KUMAR VS STATE	01.04.2013	DISPOSED OFF	294/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
318.	NA	FP(CRL) NO 18/13	JAYANTI VS STATE	01.04.2013	WITHDRAW	295/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
319.	R004917013	CA NO 52/13	JOHANSON VS STATE	01.04.2013	DISPOSED OFF	296/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
320.	R0029932013	CA NO 30/13	RAVINDER VS STATE	01.04.2013	DISPOSED OFF	297/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
321.	R0231292012	CR NO 292/12	MONKOMAL SINGH BHATIA VS INDIAN HOLIDAYS & ORS	02.04.2013	DISMISSED	298/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
322.	R0275452012	CA NO 210/12	NARESH CHAND VS STATE	02.04.2013	DISMISSED	299/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
323.	R0041502013	CR NO 63/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	300/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
324.	R0041452013	CR NO 67/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	301/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
325.	R0041522013	CR NO 68/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	302/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
326.	R0067012013	FP(CRL) NO 19/13	YUNUS ALI VS STATE	02.04.2013	DISPOSED OFF	303/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
327.	R0051652013	CA NO 54/13	SHEKHAR SINGH VS STATE	02.04.2013	DISPOSED OFF	304/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
328.	R0041482013	CR NO 64/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	305/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH

329.	R0041512013	CR NO 65/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	306/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
330.	R0041462013	CR NO 66/13	M/S MANGAL ELECTRONICS PVT. LTD VS STATE	02.04.2013	ALLOWED	307/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
331.	R0070502013	CA NO 64/13	KAMAL KHAN VS PRAHALAD SINGH	03.04.2013	DISPOSED OFF	308/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
332.	R0306322012	CR NO 381/12	AMIT BAGAI VS RAVINDER UPPAL	03.04.2013	DISPOSED OFF	309/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
333.	R0058582013	CR NO 88/13	SUNIL KUMAR SHARMA VS STATE	03.04.2013	DISMISSED	310/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
334.	R0159142012	CA NO 110/12	JAVED VS STATE	03.04.2013	ALLOWED	311/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
335.	R0029422013	CR NO 45/13	M/S BENCHMARK INTERNATIONAL VS M/S SKY BARGE FREIGHT LTD.	03.04.2013	DISPOSED OFF	312/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
336.	R0009042013	CA NO 20/13	MAMTA & ORS VS SATISH KUMAR GAUTAM & ORS	04.04.2013	DISPOSED OFF	313/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH
337.	R0190032012	CR NO 245/12	KAMAL KUMAR VS PUNJAB NATIONAL BANK	03.04.2013	DISPOSED OFF	314/F/2013	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SOUTH